

.1.

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH**

**Contempt Petition No.180/00107/2016
in Original Application No.49/2009**

Thursday, this the 15th day of November, 2018

C O R A M :

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

Fancy Babu, W/o.Babu Thomas,
Office Superintendent (SNP), Personnel Branch,
Southern Railway, Palghat Division.
Residing at Muttathupadom House,
Gandhinagar P.O., Kottayam.Petitioner

(By Advocate – Mr.M.P.Varkey)

v e r s u s

Chandrika Jayasankar,
Senior Divisional Personnel Officer,
Southern Railway, Palghat Division,
Palakkad – 678 002.Respondent

**(By Advocates – Mr.Sumathi Dandapani, Sr.
along with Shri.Thomas Mathew Nellimootttil)**

This application having been heard on 15th November 2018, the Tribunal on the same delivered the following :

O R D E R

Per : Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

Smt.Sumathi Dandapani, Sr. Counsel is present and submits that the order has been issued in compliance with the directions of this Tribunal. Learned counsel for the petitioner affirms that the order has been issued and submits that the Contempt Petition may be closed with liberty to move if any grievance remains to be redressed.

.2.

2. In the light of the above submissions, the Contempt Petition is closed and notice stands discharged.

(Dated this the 15th day of November 2018)

**ASHISH KALIA
JUDICIAL MEMBER**

**E.K.BHARAT BHUSHAN
ADMINISTRATIVE MEMBER**

asp

List of Annexures in C.P.No.180/00107/2016 in O.A.No.49/2009

1. **Annexure A1** - True copy of the order dated 5.2.2010 passed by this Hon'ble Tribunal in OA No. 49/2009.
2. **Annexure A2** - True copy of the judgment dated 25.8.2014 passed by the Hon'ble High Court of Kerala in WP(C) No. 15871/2010 (Z).
3. **Annexure A3** - True copy of the order No. J/P.535/VI/PB/Court cases dated 16.2.2015.
4. **Annexure A4** - True copy of the petitioner's letter dated 24.2.2015.
5. **Annexure A5** - True copy of the order dated 29.2.2016 passed by this Hon'ble Tribunal in MA No. 180/119/2015 in OA No.49/2009.
6. **Annexure A6** - True copy of the lawyer's notice dated 5.4.2016.
7. **Annexure R1** - True copy of the daily order dated 27.3.2017.
8. **Annexure R2** - True copy of the daily order dated 3.7.2017.
9. **Annexure R3** - True copy of the order dated 24.11.2017.
10. **Annexure R4** - True copy of the daily order dated 3.7.2017.
11. **Annexure R5** - True copy of the Pension Payment Order.
12. **Annexure R6** - True copy of the Memorandum.
